

Annexure-7

Name of the corporate debtor: M/S RANSAN PACKAGING PRIVATE LIMITED : Date of commencement of Liquidation: 24-01-2025

List of Claims Received as on: 07.03.2025

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	
1	TAMILNAD MERCANTILE BANK	06-03-2025	5,53,25,302.38	-	Financial Creditor	Under Process - Clarifications sought for
2	ROSE FLOWER COMPANY (PAPERS) PRIVATE LIMITED	01-03-2025	2,75,92,231.56	2,75,92,231.56	Operational Creditor	
3	FORMPRINT	Claim in Form-B received on 28-12-2023 by E-Mail and by post on 30-12-	2,84,46,214.83	-	Operational Creditor	Under Process - No claims received during liquidation. CIRP claim considered.
4	LAKSHMI ENTERPRISES	20.02.2025	9,23,940	9,23,940.00	Operational Creditor	
5	LAKSHMI SCREEN SUPPLIES	20.02.2025	23,54,580	23,54,580.00	Operational Creditor	
6	Exim Ink Co.,	E Mail 30-12-2023	9,66,528.40	-	Operational Creditor	Signed Form B and Annexures are yet to be received from the OC. No claims received during liquidation. CIRP claim considered.
7	NAMO PACKAGING SOLUTION PRIVATE LIMITED	22.02.2025	15,76,369.00			
8	Reprographic System and Supplies	08.03.2025	12,90,321.00			
9	Income Tax Department, LTU Circle 1, Chennai	24.02.2025	4,520.00			
10	GST & Central Excise	07.03.2025 EMAIL 08.03.2025 - POST	31,36,792			
11	EMPLOYEES PROVIDENT FUND ORGANISATION		10,42,038.00			No claims received during liquidation. CIRP claim considered.
12	EMPLOYEE STATE INSURANCE	07.03.2025	5,39,789.00			
			12,00,61,834.17			

FOR RANSAN PACKAGING PRIVATE LIMITED

E SANTHANALAKSHMI
LIQUIDATOR